## **National Company Law Tribunal** Allahabad Bench

CPNO. (IB) / 109 / ALD / 2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE COMPANY: Bank of Barada VIS Khatima Fibers Ltd

SECTION OF THE COMPANIES ACT: 7 of IBB code of 2016

SI. NO.

Name

Designation

Representation

<u>Signature</u>

1. Devendra Viksensiga Advocid Petitioner Defendant John his

## CP No.(IB) 109/ALD/2017

Sh. Devendra Vikram Singh Advocate for the Financial Creditor. Sh. Tahseen Naz for the Corporate Debtor Company. He further seeks liberty to file Vakalatnama on behalf of the Corporate Debtor Company and time to file objection to the present petition. Hence, the time is granted.

The matter be listed on 27 October 2017.

Dated:11.10.2017

Sri H.P. Chaturvedi, Member (Judicial)

Sd-

Typed by: Md.Zaid